

would like to know whether the Cabinet meeting is over and we would like to know the decision.

[*Translation*]

SHRI HARISH RAWAT: We want a decision in just two lines. We will not let the House proceed further if no decision announced here. The Congress cannot tolerate the murder of democracy.... (*Interruptions*)

[*English*]

SHRI P.R. KUMARAMANGALAM (Salem): We want President's rule in Haryana. (*Interruptions*)

[*Translation*]

SHRI HARISH RAWAT: We are not going to yield unless the Hon. Prime Minister makes a declaration here in the House that he had dissolved the Haryana Legislative Assembly.... (*Interruptions*)

[*English*]

MR. DEPUTY SPEAKER: Are you interested in what the Government has to say?

(*Interruptions*)

14.05 hrs.

RE: LAW AND ORDER SITUATION IN JAMMU AND KASHMIR

[*English*]

SHRI P. CHIDAMBARAM (Sivaganga): There are rumours floating around. Has the Home Minister anything to say on what people say about Kashmir? Has he got anything to say only on this issue—about the murder of Maulvi Farooq, has he got anything to say?

SHRI SONTOSH MOHANDEV (Tripura West): Will you say something about Maulvi Farooq?

[*Translation*]

SHRI MADAN LAL KHURANA (South Delhi): Maulvi Farooq has been shot dead in Kashmir. We want the hon. Minister of Home Affairs to make a statement and apprise us of the situation in the Valley.

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): We have received information from Srinagar, after the House was adjourned today, that three-four militants entered into the House of Maulvi Farooq and shot at him. He was immediately rushed to Soura Medical Institute where he died. This is indeed tragic. Everybody is aware of the fact that Maulvi Farooq and his family has played a vital role in Kashmir and he is held great esteem not only in Kashmir but the world over.

[*English*]

MR. DEPUTY SPEAKER: Who gave you this information?

[*Translation*]

SHRI MUFTI MOHAMMAD SAYEED: I spoke to the Governor. I have been officially informed that some militants shot him dead and the security personnel are in search of the assailants. I will give a detailed statement about the actual position at 4 p.m. after getting the details... (*Interruptions*)

[*English*]

SHRI MULLAPPALLY RAMACHANDRAN (Cannanore): Why don't you resign and go?

(*Interruptions*)

SHRI P. CHIDAMBARAM: Sir, for the last several weeks, we have been saying that this Government is taking Kashmir down the path of total disaster. Nevertheless, the Prime Minister, the Home Minister and others have been repeatedly making brave statements that the authority of the Government has been restored in Kashmir, that the terrorists and the militants are on the run and that the Government has moved from Jammu to Srinagar. All these brave declarations they have made to show that the law and order situation is under control. But there is group of terrorists who operate with impunity and they are operating because there is total alienation among the people of Kashmir. This Governor there cannot restore the situation to what it originally was. They are taking down Kashmir on the path of disaster. Sir, we are deeply sorry that there has been such a ghastly murder, we condemn the murder, there are no stronger words to condemn a murder. There is no right for terrorists or the militants to take the law into their own hands and deal with it. This Government has shown that it is totally incapable of dealing with the situation in Kashmir. (Interruptions)

[Translation]

SHRI MADAN LAL KHURANA: Mr. Deputy Speaker, Sir, all of us condemn the ghastly murder of Maulvi Farooq. Shri Longowal was also assassinated. They could not save his life. Now they are making such a hue and cry. (Interruptions) Mr. Deputy Speaker, Sir, what to talk of saving Maulvi Farooq, their Government could not save the life of their own Prime Minister. (Interruptions) When Shrimati Indira Gandhi was assassinated the whole C.I.D., the police and the Government machinery proved to be an utter failure. (Interruptions) Mr. Deputy Speaker, Sir, I want to say something. Kindly allow me. (Interruptions)

[English]

MR. DEPUTY SPEAKER: Mr. Kurien, please sit down for a minute. After that, you can stand up and say.

(Interruptions)

SHRI P. CHIDAMBARAM: Sir, he is misusing the opportunity that you have given him.... (Interruptions)

SHRI RAMESH CHENNITHALA (Kottayam): Sir, is he justifying murder?

[Translation]

SHRI M.J. AKBAR (Kishanganj): They will gun down the entire country.

SHRI RAJENDRA AGNIHOTRI (Jhansi): This is against Parliamentary tradition.... (Interruptions)

MR. DEPUTY SPEAKER: Shri Chidambaram has raised a point here. Most probably, he wants to say something in that regard. Let him speak.

(Interruptions)

[English]

MR. DEPUTY SPEAKER: There is not much of a difference of opinion between your views.

(Interruptions)

[Translation]

SHRI MADAN LAL KHURANA: We should mourn it.... (Interruptions)

[English]

SHRI SOMNATH CHATTERJEE (Bolpur): Sir, will they dictate to us as to who

will speak and who will not speak? The House cannot be held to ransom like this. Can we speak only when they allow us to speak? Is this your ruling?... (*Interruptions*)

MR. DEPUTY SPEAKER: Mr. Chatterjee, do not make the things complicated.

(*Interruptions*)

[*Translation*]

MR. DEPUTY SPEAKER: It will be better if you speak one by one.

(*Interruptions*)

SHRI RAJENDRA AGNIHOTRI: Mr. Deputy Speaker, Sir, you have permitted only Shri Khurana to speak. Why is he on his legs? The proceedings of the House will be disrupted if he continue to poke his nose like that. Kindly stop him... (*Interruptions*)

MR. DEPUTY SPEAKER: Please sit down for a minute. I have permitted him because he is on a point of order.

SHRI RAJENDRA AGNIHOTRI: Let Shri Khurana conclude his speech first.

MR. DEPUTY SPEAKER: He wants to raise a point of order.

SHRI BHAJAN LAL (Faridabad): Mr. Deputy Speaker, Sir, we are sad at the news that Maulvi Farooq has been assassinated. The hon. Home Minister has given to the House whatever information was available with him. (*Interruptions*) He has said that he will make a statement in this regard at 4 p.m. The way he said that information would be provided has not been the practice of the House; never has this thing happened... (*Interruptions*)...I submit to you that the greatest problem before us today is that of... (*Interruptions*)...that is not the problem of murder alone but that of the murder of

democracy in Haryana. We have to see to that as well. We will not let the House discuss any matter other than the problem of Haryana. (*Interruptions*)...We urge upon you that it will not be appropriate if somebody tries to raise any other matter. We will not allow this to happen because it will create a bad precedent and ultimately lead to the murder of democracy. We have always worked for preserving democracy in this country and we have to protect it now too. They only raise the slogan of democracy in the country but do nothing practically. The Country will disintegrate if there is no democracy... (*Interruptions*)

That man was murdered in Haryana inside his house. There can be no stronger words to condemn such a ghastly murder. It is nothing less than murder of democracy. The situation in the country will further deteriorate. We condemn it. The situation in Haryana is worse than that of Punjab today. Earlier we talked of killings and murder in Punjab, but, today, there are more killings in Haryana. We will not, therefore, allow any matter to be discussed other than that of Haryana here. Now stand up. This will not be allowed. (*Interruptions*)

[*English*]

MR. DEPUTY SPEAKER: There is no point of order.

(*Interruptions*)

[*Translation*]

SHRI JAG PAL SINGH (Hardwar): We will not make any compromise unless the Government declares in the House that President's rule has been imposed in Haryana.... (*Interruptions*)

[*English*]

MR. DEPUTY SPEAKER: If you want to

speaking, I can give you time. But you have to hear me.

(Interruptions)

PROF. P.J.KURIEN (Mavelikara): We want to know what is the decision of the Cabinet regarding the dissolution of the Assembly? *(Interruptions)*

MR. DEPUTY SPEAKER: In view of the prevailing circumstances in the House, the House stands adjourned to reassemble tomorrow at 11.00 A.M.

14.20 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Tuesday, May 22 1990/Jyaistha 1, 1912 (Saka)